

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**Item No. 6**  
**(IB)-415(PB)/2019**

**IN THE MATTER OF:**

Unimax International  
v.

M/s. Soho Infrastructure Ltd.

..... Petitioners/Applicant

..... Respondents

**Order Under Section 9 of Insolvency and Bankruptcy Code, 2016(CIRP)**

**Order delivered on 24.02.2020**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S.K MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. Yashartha, Adv.

**ORDER**

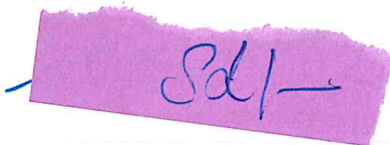
**IA-1402(PB)/2020**

This is an application filed by one of the financial creditor-  
Punjab National Bank.

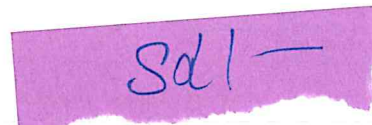
Notice of the application to the non applicant-IRP for  
02.03.2020.

Process dasti.

List for further consideration on 02.03.2020.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**